

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1404**  
ANSWERED ON 9<sup>TH</sup> MARCH, 2017

**FUNDS FOR COMPENSATING ENVIRONMENTAL DAMAGES**

1404. SHRI ANTO ANTONY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is maintaining any special fund for compensating the environmental damages such as cutting of trees and destruction of water bodies due to the construction/ widening of National Highways; and
- (b) if so, the details thereof and the response of the Government thereto?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

The Ministry has taken up development of NHs under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of NHs/ Roads in the Left Wing Extremism (LWE) affected areas, National Highways Interconnectivity Improvement Project (NHIIP), etc.

Necessary corrective measures for safeguarding against environmental damages, forest diversion, etc., are taken up as part of the relevant NH/ road projects as per the extant policies of the Ministry of Environment, Forest and Climate Change (M/o EF&CC). The necessary fund requirements for such measures are met from the overall earmarked fund allocation for the development of NHs / roads under various schemes of the Ministry; however, no separate/ special funds are maintained by the Ministry to meet such requirements.

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